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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(OS) 1572/2006

VIRENDRA SAHLOT

..... Plaintiff

Through: Ms. Preeti Verma, proxy-counsel

versus

MAN MOHAN DUGGAL

..... Defendant

Through: Ms. Preeti Verma, proxy-counsel

CORAM:

SH. DEEPAK WASON (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER 20.02.2020

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It is submitted by proxy-counsel for the parties that lawyers are on strike today.

At request, re-notify the matter for purpose already fixed on 21.04.2020.

> **DEEPAK WASON (DHJS) JOINT REGISTRAR (JUDICIAL)**

FEBRUARY 20, 2020/ym

Click here to check corrigendum